

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2791**

TO BE ANSWERED ON THE 12TH AUGUST, 2026/ SHRAVANA 21, 1948 (SAKA)

DRUG TRAFFICKING CASES

2791 SHRI R. GIRIRAJAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the support extended by the Union Government, including deployment of anti-drone and surveillance technology along the border and assistance under the Nasha Mukh Bharat Abhiyaan;

(b) whether Government proposes a robust Centre-State framework to dismantle drug-trafficking networks, if so, the details thereof; and

(c) whether Government maintains data on the quantity of various narcotic drugs, psychotropic substances and precursor chemicals seized across the country during the last three years, if so, the details thereof, State-wise and drug-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) The Government of India has adopted a multi-pronged approach to curb cross-border smuggling including drugs, some of which are as under: -

(i) Deployment of advanced surveillance equipment such as CCTV, drones, automatic number plate recognition systems, Pan, Tilt & Zoom (PTZ) Camera, Night Vision Device (NVD).

(ii) Development of fencing, border outposts, roads, and helipads to enhance vigilance and mobility of security forces.

- (iii) Intensified area domination through patrolling, Naka points, and mobile teams to monitor illegal activities.**
- (iv) Close collaboration between intelligence agencies and other organizations for real-time information sharing through established platforms.**
- (v) Identification and management of designated entry/exit points to ensure controlled movement of people and goods.**

Nasha Mukh Bharat Abhiyaan (NMBA) was launched on 15th August 2020 by Department of Social Justice & Empowerment in 272 identified most vulnerable Districts. It has been extended to all districts of the country since August 2023. Nasha Mukh Bharat Abhiyaan intends to reach out to the masses and spread awareness about substance use with focus on higher educational Institutions, university campuses & schools. With the constant support of all the States, NMBA has been able to reach and sensitize more than 29.05 Crore people, including more than 11.05 Crore youth and 7.81 Crore women, through extensive awareness and outreach activities conducted across the country. 1.17 lakh + Nasha Mukti Mitrs have joined the campaign.

(b) To strengthen Centre-State framework to dismantle drug-trafficking networks Government has taken various measures, some of which are as under: -

(i) To address the challenge of illicit drug trafficking & abuse of drugs, Vision Document on Narcotics Control (2026-2029) has been released on 26.06.2026. The Vision Document is to be implemented by the concerned Central Ministries/ Departments/ Agencies and the State Governments/UTs as per the action points and timelines specifically mentioned for each Central Ministry/ Department/ Agency. The four key focus areas outlined in the vision document are as under: -

- (i) Enforcement (Intelligence & Operations)**
 - (ii) Precursors & Synthetic Drugs Control**
 - (iii) Demand & Harm Reduction**
 - (iv) Capacity Building & Coordination**
- (ii) Established a 4-tier (Apex and Executive Committee at Central level and State and District level Committee at the State level) Narco-Coordination Centre (NCORD) mechanism for ensuring better coordination between Central & State Drug Law Enforcement Agencies and other stakeholders in the field of controlling drug trafficking and**

drug abuse in India. State-level NCORD meetings are chaired by the Chief Secretary while District-level NCORD meetings are held under the chairmanship of the District Magistrate to review enforcement, intelligence sharing and preventive measures.

- (iii) The NCORD Portal, developed by Narcotics Control Bureau (NCB), serves as a comprehensive gateway and Knowledge Management System for all stakeholders from district to central levels.**
- (iv) Joint Coordination Committee (JCC) meetings are held regularly in which all relevant Central and State agencies participate, to discuss investigation of important narcotics cases in the State. So far 11 JCC meetings at Central level and 75 JCC at the State level have been conducted.**
- (v) A dedicated Anti-Narcotics Task Force (ANTF) headed by Additional Director General/ Inspector General level Police Officer is established in each State/UT to function as the NCORD Secretariat for the State/UT and follow-up on compliance of decisions taken in NCORD meetings at different levels.**

(vi) NCB, has shared a list of habitual narcotics offenders operating across the country with the State Police. The list was circulated to facilitate identification and initiation of suitable preventive action, including consideration of detention under the Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances (PITNDPS) Act, 1988, against repeat and high-risk drug traffickers. The Drug Law Enforcement Agency (DLEAs) have effectively utilized the provisions of the PITNDPS Act and invoked detention orders against 810 habitual drug offenders all over the country during 2025 and 427 till June, 2026.

(c) As per latest data published by National Crime Records Bureau (NCRB) pertaining to the year 2024; State-wise/ UT-wise and drug-wise seizure under the Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 during 2022-2024 is at Annexure-I.

State-wise/ UT-wise and drug-wise seizure under the NDPS Act, 1985 during 2022

SL	State/UT	Opium Based Drugs	Cannabis Based Drugs	Cocaine	Psychotropic Substances	Medicinal Preparations			Drug Precursor - Acetic Anhydride	Other Drugs		
		Kgs.	Kgs.	Kgs.	Kgs.	Kgs.	Nos.	Ltrs.	Kgs.	Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	0	169201.893	20.644	0.967	0	11803	0	0	0.063	0	0
2	Arunachal Pradesh	26.063	3505.375	0	0	0.300	0	0	0	1.912	0	0
3	Assam	337.437	49161.338	0.016	14.076	1.674	5281488	4397079.600	0	1.104	0	0
4	Bihar	7358.323	24627.38	0	0	0	47437	18237.900	0	0.200	0	0
5	Chhattisgarh	11.460	25288.058	0.100	0	7.330	519665	44403.200	0	120.651	144	0
6	Goa	0.391	205.032	0.329	0.671	0	0	0	0	0.417	0	0
7	Gujarat	12838.989	14899.257	39.100	1392.730	0.364	0	1242.680	0	60.110	185	0
8	Haryana	11195.491	13642.608	0.022	0	81.003	812285	974.450	0	30.240	66602	6
9	Himachal Pradesh	392.735	523.193	0.114	0.019	0	31652	225.500	0	27.372	62556	0
10	Jharkhand	32376.732	4945.629	0	0	0	4601	257.950	0	0.262	0	0
11	Karnataka	36.752	10406.317	3.209	114.751	0	2820	34.000	0	16.209	0	0
12	Kerala	4.167	5182.898	0.017	447.303	0.144	1548	0.013	0	4.744	1260	0.030
13	Madhya Pradesh	32589.152	35766.474	0	5.527	6.291	35655	6702.520	0	2355.191	0	0
14	Maharashtra	363.557	17322.333	2.782	24.500	14.600	22668	5240.308	0	2457.737	4	0
15	Manipur	17149.426	928.855	0	359.377	0	834967	3327.830	0	16.358	0	134.000
16	Meghalaya	6.132	3985.685	0	1.438	0	19325	28.900	0	0	0	0
17	Mizoram	41.888	129.071	0	217.571	0	0	63.800	0	0	0	0
18	Nagaland	2066.934	5719.362	0	5.000	0	169433	251.560	0	0	0	0
19	Odisha	877.584	143303.45	0	0	0	0	0	0	0	0	0
20	Punjab	46502.577	1836.068	0.168	30.526	793.223	6246151	5017.200	0	259.296	0	0
21	Rajasthan	146889.224	8258.512	0	9.412	4.106	665463	15.800	0	0.296	18725	0
22	Sikkim	0	22.751	0	0	0	24629	9.803	0	1.332	0	0
23	Tamil Nadu	21.363	27223.301	0.104	47.423	1.545	76540	57.600	0	215.965	0	1.045
24	Telangana	13.587	31742.405	0.206	0.149	0	117	0	0	15.283	395	100.370
25	Tripura	5.801	61789.559	0	0	0	155423	12294.500	0	0	0	0
26	Uttar Pradesh	4528.932	1030729.055	1.995	0.810	15300.713	933689	601.980	0	1435.496	0	75992.000
27	Uttarakhand	59.995	1432.499	0.026	0	0	155201	307.000	0	0	0	0
28	West Bengal	5446.692	18313.855	0.015	18.658	0.181	579597	63873.980	0	118.366	52027	3308.880
29	A&N Islands	0	41.220	0	19.459	0	325	2.600	0	0	0	0
30	Chandigarh	249.559	110.409	0	0	0.037	2627	0	0	0	0	0
31	D&N Haveli and Daman & Diu	3.320	7.834	0	0	0	0	0	0	0	0	0
32	Delhi	448.868	4721.096	2.982	321.447	0	353163	0	0	18.055	5	0
33	Jammu & Kashmir	15326.701	1631.939	0	11.169	38.200	201266	956.100	0	184.400	99510	0
34	Ladakh	0.073	0.662	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	4.228	0	0	0	0	0	0	0	0	0
36	Puducherry	0	90.448	0	0	0	20	0	0	0	0	0
	TOTAL	337169.905	1716700.049	71.829	3042.983	16249.711	17189558	4561206.774	0	7341.059	301413	79542.325

Source: Crime in India (NCRB)

State-wise/ UT-wise and drug-wise seizure under the NDPS Act, 1985 during 2023

SL	State/UT	Opium Based Drugs	Cannabis Based Drugs	Cocaine	Psychotropic Substances	Medicinal Preparations			Drug Precursor - Acetic Anhydride	Other Drugs		
		Kgs.	Kgs.	Kgs.	Kgs.	Kgs.	Nos.	Ltrs.	Kgs.	Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	1	54616.742	0	2.778	3	5525	0	0	7.275	0	7.275
2	Arunachal Pradesh	118.333	2897.445	0	0	0.000	1748	0	0	0	0	0
3	Assam	352.811	30349.898	0.783	5.374	0.92	3609812	1815347.226	0	23.577	0	0
4	Bihar	242.023	17813.589	3.09	0	0	39743	6114.789	0	42049.192	0	0
5	Chhattisgarh	164.779	23289.1	0.000	0	4.500	1502999	3714.614	21.8	109.085	0	0
6	Goa	0.247	169.505	0.605	0.748	0	0	0	0	0.689	0	0
7	Gujarat	10385.516	12431.066	82.866	2.681	3.811	33258	2413.500	0	109.798	80	0
8	Haryana	18076.934	6145.938	0.141	0.541	26.3	490292	2511.100	0	1307.147	46533	0
9	Himachal Pradesh	775.694	479.177	0	0.18	0.185	121218	1481.207	0	136.388	1120913	0
10	Jharkhand	42363.468	2652.115	0	0.75	0	365	586.800	0	0.778	0	0
11	Karnataka	247.651	12205.383	2.532	59.159	0.623	6414	13.700	0	75.604	870	0
12	Kerala	0.784	3137.726	0.001	16.89	1.914	594	0	0	1.211	31	0.000
13	Madhya Pradesh	46192.778	21014.661	0.006	0.399	799.917	56470	5372.100	40.4	465.509	25	197.2
14	Maharashtra	257.564	19404.851	2.304	27.435	185.640	32376	3341.53	0	2166.976	0	3595
15	Manipur	3817.605	199.203	0	99.951	4.025	222855	1181.320	0	14.992	704	0.000
16	Meghalaya	16.124	1351.994	0	23.111	0.727	0	8742.500	0	0	0	0
17	Mizoram	24.18	105.899	0	132.683	0	0	10.000	0	0	0	0
18	Nagaland	885.139	142.3	0	0.000	0	111363	526.378	0	0	0	0
19	Odisha	6.48	171483.266	0	0	2.8	8220	9863.408	0	0	0	0
20	Punjab	45954.313	1521.999	0.188	1.022	3.331	8619803	3747.640	0	128.527	82	0.004
21	Rajasthan	221161.978	9355.933	0.064	0.547	10538.527	427896	5596.990	0	1712.174	75	0
22	Sikkim	0.009	0.8	0	0	0	33670	173	0	0.488	0	0
23	Tamil Nadu	1.055	23765.56	0.119	182.963	0.769	37743	15.030	0	368.505	427	0.402
24	Telangana	11.957	28753.802	0.522	1.901	9.61	3377	0	13.477	155.889	2418	30.784
25	Tripura	18.262	33279.356	0	0	0	418945	13639.150	0	0	0	0
26	Uttar Pradesh	6626.423	45186.516	0.243	5186.774	901.795	1182218	8213.800	0	12371.449	31608	18340.000
27	Uttarakhand	192.666	1621.328	1.55	0	0	797938	218.000	0	0	0	0
28	West Bengal	265.839	17366.665	0.086	1.3	207.155	1208408	44126.083	110.73	51	48150	1151.788
29	A&N Islands	0	88.008	1.1	245.813	0	630	49.700	0	0	0	0
30	Chandigarh	231.868	58.002	0.005	0.22	0	958	1	0	0	0	0
31	D&N Haveli and Daman & Diu	0.000	4.233	0	0	0	0	0	0	0	0	0
32	Delhi	858.46	3559.829	15.318	30.371	2.212	519756	4070.72	0	0.054	0	0
33	Jammu & Kashmir	8799.577	2167.152	1.01	60.404	149.730	158776	5185.676	0	180.655	0	0
34	Ladakh	52.768	20	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	1.385	0	0	0	0	0	0	0	0	0
36	Puducherry	0	127.19	0	0.8	0	0	0	0	0	0	0
TOTAL		408104.285	546767.616	112.533	6084.795	12847.491	19653370	1946256.961	186.407	61436.962	1251916	23322.453

Source: Crime in India (NCRB)

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		Kgs.	Kgs.	Ltrs.	Kgs.	Kgs.	Nos.	Kgs.	Nos.	Ltrs.	Kgs.	Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	3.128	52129.7	0	0	8.408	0	0	8028	4.8	0	0	0	0
2	Arunachal Pradesh	142.331	22.174	0	0	0	0	0.000	680	0	0	0	0	0
3	Assam	334.143	23314.355	0	0.002	2.012	0	0	3331509	739090.690	0	0.355	0	0
4	Bihar	161.922	26949.595	0	0.428	2.7	0	0	163024	10925.970	0	5873.364	0	1.5
5	Chhattisgarh	4211.120	24638.774	0	0.188	53.264	0	0.000	267539	930.700	0	0	601	0
6	Goa	0.604	263.339	0	0.84	1.981	0	0	0	0	0	15.149	0	0
7	Gujarat	6702.765	6442.97	0	0.169	62.164	0	0	1264	1189.838	0	96.400	10020	0
8	Haryana	15768.534	8895.155	0	0.382	0.118	0	8.486	1042026	4877.440	0	933.873	0	0
9	Himachal Pradesh	903.143	404.685	0	0	0.021	0	5.264	55612	18.300	0	0.25	77	0
10	Jharkhand	28502.073	3816.904	0	0	0	0	0	9764	1165.700	0	4874.905	0	0
11	Karnataka	55.004	13402.549	3750	4.389	113.93	40	0	20171	58.400	0	0.052	0	0
12	Kerala	1.335	4755.158	1.546	0.005	39.78	13	0.016	702	0	0	0.024	782	0.000
13	Madhya Pradesh	70863.452	24232.286	0	0.095	9.259	0	359.979	303292	14916.800	60.98	366.834	2230	98.1
14	Maharashtra	376.272	29837.765	0	8.22	22.987	2	0.580	101958	1526.92	0	2320.039	1	0
15	Manipur	37.39	63.566	0	0	60.217	0	0	121357	7.200	0	0.005	0	0.000
16	Meghalaya	7.22	5074.115	0	0	13.584	0	1.775	308	534.900	0	0	0	0
17	Mizoram	59.574	221.283	0	0	297.424	0	0	0	0.000	0	1075	0	0
18	Nagaland	57.689	4545.321	0	0	0.000	0	0	105408	1919.600	0	0	0	0
19	Odisha	20.203	141683.36	0	0	0	0	0	30208	5886.3	0	0	0	0
20	Punjab	41855.523	981.88	0	0.636	22.404	0	17.478	29554092	190.390	0.035	73.327	0	1.75
21	Rajasthan	189729.74	11156.678	0	0.197	177.731	0	3510.94	840390	293.570	0.044	669.622	237	0
22	Sikkim	1.637	0.048	0	0	0	0	0	26060	205.5	0	0	0	0
23	Tamil Nadu	5.12	21678.53	22.374	1.157	89.373	1766	0.805	164039	0.000	0	32.818	0	0
24	Telangana	9.789	21610.674	85.301	0.905	11.384	0	0	13290	0	0	326.04	103	243.230
25	Tripura	11.17	17739.326	0	0	0	0	0	1780968	6412.145	0	0	0	0
26	Uttar Pradesh	4021.084	63832.545	0	0	19.880	0	285.459	719487	554.000	0	5125.015	6617	6775.200
27	Uttarakhand	501.987	2199.362	0	0.379	0.365	0	0	270340	0.000	0	0.199	0	0
28	West Bengal	1249.692	21427.059	0	3.82	31.585	0	160.329	494983	60267.024	0	24.611	3632	110.145
29	A&N Islands	21.134	62.541	0	1.263	6028.062	0	0	1435	0.000	0	0	0	0
30	Chandigarh	9.047	47.065	0	0.126	0.229	0	0	7	1823	0	0	0	0
31	D&N Haveli and Daman & Diu	0.000	7.902	0	0	0	0	0	0	0	0	0	0	0
32	Delhi	270.135	5020.434	0	1294.179	29.302	0	237.986	932128	900	0	303.757	0	0
33	Jammu & Kashmir	3800.71	1153.67	0	0	2.83	0	0.000	127699	552.800	0	20.000	0	0
34	Ladakh	1.172	14.714	0	0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	2.703	0	0	0.043	0	0	0	0	0	0	0	0
36	Puducherry	0	46.864	0	0	0	0	0	0	0	0	0	0	0
TOTAL		369695.842	537675.049	3859.221	1317.380	7101.037	1821	4589.1	40487768	854251.987	61.059	22131.639	24300	7229.925

Source: Crime in India (NCRB)